

**DIVISION BENCH**

**ITEM NO.104**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) NO.294/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S TV 18 BROADCAST LIMITED V/S MAHARANA INFRASTRUCTURE AND PROFESSIONAL SERVICES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE**

*: For the Operational Creditor*

**Corporate Debtor**

*: Ex-parte v.o.d. 12.08.2021*

**ORDER**

- 1. None present for the Operational Creditor.**
- 2. In the interest of justice, the matter is adjourned for 14<sup>th</sup> May, 2024.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**15<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*